

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 06

IA(I.B.C)/ 1394(MB)2022 IA(I.B.C)/ 4250(MB)2023 IN C.P.  
(IB)/119(MB)2020

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Ganesh Trading Co**

**Vs**

**Gannon Dunkerley And Company Ltd**

**For OC** : Adv. Hemant Saini a/w CA G. K. Jain

**For CD** : Adv. Amir Arsiwala a/w Adv. Neha Achliya i/b Sapana Rachure

**Section 9 of IBC**

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**ORDER**

Counsel for CD submits that affidavit *vide* order dated 18.03.2024 has not been e-filed due to certain technical issues. However, he submits that he had served copy of the same on the other side. Counsel for OC submits that he has not received the copy. In view of the above, CD is directed to provide copy of the affidavit and see that the affidavit is free from defects, so that it can be e-filed before the next date of hearing. **List on 05.06.2024 for affidavit/hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**